

of Tourism, sanctioned Rs.16.88 lakhs during 1991-92 for the construction of a tourist complex at Monghyr.

T.V. Transmitter Projects in Bihar

1885. SHRI PITAMBAR PASWAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of projects for setting up of T.V. Transmitters completed so far and the number of pending projects in Bihar, locationwise;

(b) the time by which the pending projects are likely to be commissioned; and

(c) the details of the new T.V. Transmitters proposed to be set up in the State, location-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Whereas 42 TV transmitters of varying power are presently operational in Bihar, with a view to further augment TV service in the State, 7 additional Low Power TV transmitters, one each at Noamundy, Kodarma, Phoolparas, Saraikela, Lakhisarai, Mushabani and Sikandara, and 2 VLPTs at Garhwa and Simdega are presently under implementation. Of these, the LPTs at Noamundy and Phoolparas are technically ready and would be commissioned as soon as staff sanctions for the same are received and the remaining projects are expected to be made ready in about two years time. Besides, the existing LPTs at Motihari, Jamshedpur and Deogarh are envisaged to be upgraded to High Power transmitters and, also, additional LPTs are envisaged to be set up at Qasba, Rosera, Boudh Gaya and Jhumri Talaya subject to availability of resources and other infrastructural facilities.

12.00 hrs.

PAPERS LAID ON THE TABLE

Annual Report of the Commission of Railway Safety for 1994-95 and Review on the working and Annual Report of Indian Airlines Limited, New Delhi for 1994 etc.

[English]

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : Sir, I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Commission of Railway Safety for the 1994-95, under section 10 of the Railways Act, 1989.

[Placed in Library, See No. LT-162/92]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1996:—

- (i) Statement regarding Review by the Government of the working of the Indian Airlines Limited, New Delhi, for the period from the 1st March, 1994 to 31st March, 1994.

- (ii) Annual Report of the Indian Airlines Limited, New Delhi for the period from the 1st March, 1994 to the 31st March 1994, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT-163/96]

Detailed Demands for Grants of the Ministry of Food for 1996-97

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, I beg to lay on the Table -

A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food for the year 1996-97.

[Placed in Library, See No. LT-164/96]

Detailed Demands for Grants of the Ministry of Steel for 1996-97 etc.

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : Sir, I beg to lay on the Table-

- (1) A copy of Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel for the year 1996-97.

[Placed in Library, See No. LT-165/96]

- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India—Union Government (No.21 of 1995) (Commercial)—Steel Authority of India Limited (Rourkela Steel Plant), under article 151(1) of the Constitution.

[Placed in Library, See No. LT-166/96]

12.01 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the